





NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 23/10/2019


PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/385/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS  
UNDER SECTION : SEC 60 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1)	S. Sathish	Counsel for R2	
2)	AJAY KUMAR	Counsel for R2	
3.	S.SATHIANARAYANAN, KMC. ARUNMOHAN.	Counsel. for Applicant	
4.	M. MURUGESAN	RP M. Murugesan	

**ORDER**

At request of the parties, list this matter for hearing on 13.11.2019.

  
(S.VIJAYARAGHAVAN)  
Member (Technical)

  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)